

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

(IB)-581 (ND)/2017

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.12.2017**

**NAME OF THE COMPANY: Nagi Trade & Industries Vs. SPML Infra Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	None		
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	For the Respondent:	Mr. Soumyajit Nath, Advocate		
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**ORDER**

No reply has been filed by the Respondent. Ld. Counsel for the Petitioner also prays for an adjournment. Re-notify this case for arguments and disposal on 24<sup>th</sup> January, 2018. Reply, if any, be filed before the next date of hearing.

-S-d-1  
(S. K. Mohapatra)  
Member (T)

-S-d-1  
(Ina Malhotra)  
Member (J)